### GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

## LOK SABHA UNSTARRED QUESTION No. 2890 TO BE ANSWERED ON 03.08.2018

### **Forest Density**

#### 2890. SHRI VIKRAM USENDI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the forest density in the country has declined a lot due to illegal forest cutting;
- (b) if so, the details thereof;
- (c) whether the Government is taking any steps to stop illegal forest cutting so that some concrete action could be taken against the forest/wood mafia and if so, the details thereof;
- (d) the scheme formulated by the Government to increase forest cover in the country; and
- (e) the amount of funds allocated for the aforesaid scheme to States including Chhattisgarh, State/UT-wise?

### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA)

- (a) & (b) No, Madam. The total forest cover of the country as per India State of Forest Report (ISFR), 2017 of Forest Survey of India is 7,08,273sq.km which shown an overall increase of 6,778 sq.km as compared to the assessment as per the ISFR,2015. The details of State/UT wise change in forest cover between 2015 and 2017 assessment of Forest Survey of India, Dehradun including the details of change in various density classes such as Very Dense Forest (lands with forest cover having a canopy density of 70 percent and above), Moderately Dense Forest (all lands with forest cover having a canopy density between 40 to 70 percent) and Open Forest (land with forest cover having a canopy density between 10 to 40 percent) is given in Annexure-I.
- (c) The State/UT Governments take various actions for protection of forests from illegal felling of trees such as frequent patrolling in forest areas, strengthening forest infrastructure, erecting check posts at vulnerable areas, involving people living in forest fringe areas in the protection efforts, taking legal action in cases of illegal felling as per the provisions of Indian Forest Act-1927, Wildlife (Protection) Act,1972, Acts of respective State/UT Governments and the rules & regulations made thereunder.
- (d) To increase the forest cover in the country, afforestation activities are taken up under various Centrally Sponsored Schemes such as National Afforestation Programme (NAP), Green India Mission (GIM), Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Integrated Watershed Management Programme (IWMP), which from 2015-16 has been amalgamated as the Watershed Development Component of the "Pradhan Mantri Krishi Sinchayee Yojana (PMKSY)" and Compensatory Management Fund managed by Adhoc Compensatory Afforestation Fund Management and Planning Authority (CAMPA).

(e) The detail of fund released under National Afforestation Programme (NAP) from 2010-11 to 2017-18 to various States/UTs including the State of Chhattisgarh is given in Annexure-II.

Under the Green India Mission, an amount of Rs. 157.64 crores have been released to various States from 2015-16 to 2017-18. The available details on release of funds to various States including the State of Chhattisgarh under Green India Mission programme is given in Annexure-III

Further, the details of fund released during last three years (2015-16 to 2017-18) for Compensatory Afforestation and other forestry related activities from Compensatory Afforestation Fund of the States managed by Adhoc CAMPA to various States/UTs including the State of Chhattisgarh is given in Annexure-IV.

\*\*\*\*\*\*ANNEXURE-I ANNEXURE REFFERED TO PART (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO.2890 DUE FOR REPLY ON 03.08.2018 REGARDING FOREST DENSITY ASKED BY SHRI VIKRAM USENDI

State An	Geographical	Total forest Cover 2015 ISFR (published)	201	5 Assessme	ent (Update	d)				017 Assessment				Change		
	cu do per conoce		VDF	MDF	OF	Total			VDF	MDF	OF	Total	VDF	MDF	OF	Total Change
Andhra Pradesh	162,968	24,424	421	14352	11233	26006			1,957	14,051	12,139	28,147	1,536	-301	906	2,141
Arunachal Pradesh	83,743	67,248	20806	31181	15167	67154			20,721	30,955	15,288	66,964	-85	-226	121	-190
Assam	78,438	27,623	1425	11256	14857	27538			2,797	10,192	15,116	28,105	1,372	-1,064	259	567
Bihar	94,163	7,288	248	3362	3644	7254			332	3,260	3,707	7,299	84	-102	63	45
Chhattisgarh	135,192	55,586	7001	32305	16253	55559	- 1		7,064	32,215	16,268	55,547	63	-90	15	-12
Delhi	1,483	189	6.94	57.15	124.68	188.77			6.72	56.24	129,45	192.41	-0.22	-0.91	4.77	3.64
Goa	3,702	2,224	536	580	1094	2210			538	576	1,115	2,229	2	-4	21	19
Gujarat	196,244	14,660	378	5198	9134	14710	i i		378	5,200	9,179	14,757	0	2	45	47
Haryana	44,212	1,584	28	444	1108	1580	4		28	· 452	1,108	1,588	0	8	0	8
Himachal Pradesh	55,673	14,696	3225	6387	5095	14707	1		3,110	6,705	5,285	15,100	-115	318	190	393
Jammu & Kashmir		22,988	4061	8815	10112	22988	j		4,075	8,579	10,587	23,241	14	-236	475	253
Jharkhand	79,716	23,478	2601	9692	11231	23524	į		2,598	9,686	11,269	23,553	-3	-6	38	29.
Karnataka	191,791		1783	20177	14489	36449	100	1	4,502	20,444	12,604	37,550	2,719	267	-1,885	1,101
Kerala	38,852		1529	9328	8421	19278	å,		1,663	9,407	9,251	20,321	134	79	830	1,043
	308,252		6586	34837	36003	77426	1		6,563	34,571	36,280	77,414	-23	-266	277	-12
Madhya Pradesh	307,713		8685	20792	21222	50699		77	8,736	20,652	21,294	50,682	51	-140	72	-17
Maharashtra	22,327	<u> </u>	729	5964	10390	17083	- 6	17-19-	908	6,510	9,928	. 17,346	179	546	-462	263
Manipur	22,429		417	9555	7290	17262	*		453	9,386	7,307	17,146	36	-169	17	-116
Meghalaya	21,081		135	5800	12782	18717			131	5,861	12,194	18,186	-4	61	-588	-531
Mizoram	16,579		1284	4690	6965	12939			1,279	4,587	6,623	12,489	-5	-103	-342	-450
Nagaland	155,707		6985	21470	22005	50460	, de		6,967	21,370	23,008	51,345	-18	-100	1,003	885
Odisha	50,362		0	733	ė 1038	1771	Ì		8	806	1,023	1,837	8	73	-15	66
Punjab	342,239	·		4414	11615	16106		1000	78	4,340	12,154	16,572	1	-74	539	466
Rajasthan	7,096			2157	697	3353		A. A.	1,081	1,575	688	3,344	582	-582	-9	-9
Sikkim	130,060			10472	12731	26208			3,672	10,979	11,630	26,281	667	507	-1,101	73
Tamil Nadu	112,07			11340	8049	19854	1	£,	1,596	8,738	10,085	20,419	1,131	-2,602	2,036	565
Telangana	10,48			4669	3111	7890			656	5,246	1,824	7,726	546	577	-1,287	-164
Tripura	240,921			4043	8187	14401			2,617	4,069	7,993	14,679	446	26	-194	278
Uttar Pradesh	53,48			13662	5806	24272			4,969	12,884	6,442	24,295	165	-778	636	23
Uttarakhand	88,75			4176	9707	16826			2,994	4,147	9,706	16,847	51	-29	-1	21
West Bengal				685	380	6751	1	—	5,678	684	380	6,742	-8	-1	0	-9
A&N Islands	8,24			13.92	6.38	21.66			1.36	13.82	6.38	21.56	0	-0.1	0	-0.1
Chandigarh						206	1	<del>-</del>	0	80	127	207	0	0	1	1
Dadra & Nagar H	aveti 45					19.61 , 19.61		4	1.4	5.82	13.27	20.49	0	0	0.88	0.88
Daman & Diu		30 27.0				27.06			0	17.04	10.06	27.1	0	-0.18	0.22	0.04
Lakshadweep						56.95		+-	0	17.6	36.07	53.67	0	-11.18	7.9	-3.28
Puducherry	49					7,01,495		4-	98,158	3,08,318	3,01,797	7,08,273	9,525	-4,421	1,674	6,778
Grand Total	32,87,46	יטווטוי, ענ	00,000		-1-,			17.	-					4 12-1	1,07	0,//8

<sup>\*</sup> Includes Jammu & Kashmir area outside LoC that is under illegal occupation of Pakistan and China.

# Difference in the totals is due to rounding off decimals.

## ANNEXURE REFERRED TO REPLY IN PART (e) OF THE LOK SABHA UNSTARRED QUESTION NO. 2890 DUE FOR REPLYON 03.08.2018 REGARDING FOREST DENSITY ASKED BY SHRI VIKRAM USENDI

	T a									. in crore)
S. No.	State	2010-11	2011- 12	2012- 13	2013- 14	2014- 15	2015- 16	2016- 17	2017- 18	
110.			12	13	14	13	10	17	10	TOTA
										L
1	Andhra Pradesh	10.48	15.15	2.71	3.75	4.56	0.87	1.33	3.36	42.20
2	Bihar	5.48	6.92	3.40	12.84	7.00	5.01	2.18	4.23	47.06
3	Chhattisgarh	33.25	24.74	13.33	21.38	20.00	10.20	4.92	10.86	138.68
4	Goa	0	0.00	0.00	0.00	0.00	0.00	0.00		0.00
5	Gujarat	29.43	27.00	14.30	11.68	10.50	8.54	4.36		105.81
6	Haryana	24.20	12.28	6.41	17.94	11.00	0.72	3.50	2.71	78.76
7	Himachal Pradesh	3.45	3.50	3.62	2.61	0.73	0.00	0.00	1.73	15.63
8	Jammu & Kashmir	3.99	6.89	3.37	8.11	3.59	0.00	0.00	7.20	33.15
9	Jharkhand	8.73	10.42	4.69	9.02	8.60	0.00	0.00		41.46
10	Karnataka	8.12	12.92	6.81	9.26	21.35	1.05	7.33	3.24	70.06
11	Kerala	7.54	2.04	11.30	6.99	2.82	1.02	0.00		31.70
12	Madhya Pradesh	30.39	21.43	9.15	22.10	21.00	9.45	4.00	8.74	126.25
13	Maharashtra	16.17	28.51	28.87	32.33	35.00	14.90	4.76	6.73	167.28
14	Orissa	11.20	7.30	3.38	5.36	17.92	9.49	4.62	3.49	62.76
15	Punjab	0	0.46	0.76	2.00	1.87	0.00	0.00		5.09
16	Rajasthan	4.94	6.23	4.14	2.81	3.35	0.75	0.00	1.40	23.62
17	Tamil Nadu	7.21	3.08	2.78	3.21	4.25	1.42	1.56		23.51
18	Telangana	0.00	0.00	0.00	0.00	2.03	0.00	0.00		2.03
19	Uttar Pradesh	21.33	26.23	15.27	20.15	12.00	2.68	2.55	0.67	100.87
20	Uttarakhand	4.47	6.61	6.25	6.01	2.50	3.05	0.00	3.36	32.26
21	West Bengal	4.12	6.29	2.57	2.96	0.78	0.00	0.00		16.72
	Total (Other	234.50	228.0	143.1	200.49	190.8	69.16	41.10	57.71	
	States)		0	1		5				1164.92
	North Eastern states									
22	Arunachal Pradesh	5.52	0.00	1.66	0.00	0.15	0.00	0.00	0.86	8.19
23	Assam	6.08	7.95	1.47	2.99	0.00	2.56	0.00		21.05
24	Manipur	10.37	12.74	9.46	12.12	8.00	3.67	1.21	3.20	60.76
25	Meghalaya	8.79	4.31	9.10	4.50	3.61	1.35	0.00	1.65	33.30
26	Mizoram	12.21	13.44	8.78	11.94	15.00	10.17	6.74	5.80	84.08
27	Nagaland	10.11	11.69	10.88	9.82	11.00	0.00	5.21	5.85	64.55
28	Sikkim	11.99	11.18	5.42	3.77	6.00	1.52	5.09	2.00	44.97
29	Tripura	10.43	13.69	3.50	11.99	9.17	5.73	0.00	4.94	59.45
	Total (NE States)	75.49	75.00	50.26	57.13	52.93	25.00	18.25	22.29	376.34
	G. Total	309.99	303.0	193.3	257.62	243.7	94.16	59.35	80.00	1541.26
			0	7		8				

### **ANNEXURE-III**

# ANNEXURE REFERRED TO REPLY IN PART (e) OF THE LOK SABHA UNSTARRED QUESTION NO. 2890 DUE FOR REPLYON 03.08.2018 REGARDING FOREST DENSITY ASKED BY SHRI VIKRAM USENDI

(Rs. In lakhs)

S.No.	States	2015-16	2016-17	2017-18		
1.	Andhra Pradesh	-	105.53	44.60		
2.	Chhattisgarh	2338.55	2023.017	1095.272		
3.	Karnataka	105.53	86.853	85.734		
4.	Kerala	914.82	-	-		
5.	Manipur	834.84	782.285	641.579		
6.	Mizoram	-	988.35	2000.00		
7.	Odisha	182.92	138.964	140.556		
8.	Punjab	611.53	-	621.730		
9.	Uttarakhand	2020.90	-	-		
	Total	7009.009	4125.00	4629.471		

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# ANNEXURE REFERRED TO REPLY IN PART (e) OF THE LOK SABHA UNSTARRED QUESTION NO. 2890 DUE FOR REPLYON 03.08.2018 REGARDING FOREST DENSITY ASKED BY SHRI VIKRAM USENDI

Sl.	State/UT	2015-16	2016-17	2017-18			
No.		Amount in Crores					
1	Andaman & Nicobar Islands	1.00					
2	Andhra Pradesh						
2	4 1 1 1 1 1	85.00	89.00	97.00			
3	Arunachal Pradesh	62.00	150.00	70.00			
4	Assam		30.00	70.00			
5	Bihar	34.14	33.00	39.31			
6	Chandigarh	2.11	1.00	1.13			
7	Chhattisgarh	239.00	280.00				
8	Dadra & Nagar Haveli						
9	Daman & Diu						
10	Delhi	3.91	4.00				
11	Goa						
12	Gujarat	33.00	45.00	27.00			
13	Haryana	64.00	18.00	80.00			
14	Himachal Pradesh	76.98	109.62	69.00			
15	Jammu & Kashmir	31.00	102.00	69.00			
16	Jharkhand	141.00	149.00	234.00			
17	Karnataka	60.00	85.12	86.00			
18	Kerala			8.00			
19	Lakshadweep						
20	Madhya Pradesh	213.00	140.00	200.00			
21	Maharashtra	155.00	205.00	199.00			
22	Manipur	25.00	15.00	29.50			
23	Meghalaya	16.56		7.00			
24	Mizoram	6.73	6.75	6.10			
25	Nagaland						
26	Odisha	322.00	426.00	462.00			
27	Pudducherry						
28	Punjab	49.00	49.00	43.00			
29	Rajasthan	48.00	140.00	179.00			
30	Sikkim	11.00 9.00					
31	Tamil Nadu	2.20	9.00	12.68			
32	Telangana	76.00	117.00	127.00			
33	Tripura	11.00	12.00	7.10			
34	Uttar Pradesh	177.00	118.00	123.00			
35	Uttarakhand	164.00	170.71	96.00			
36	West Bengal		21.00				
	Grand Total	2,109.63	2,534.20	2,271.82			